NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : 0

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: CP/20/2017

: THEJESWAR

: SPECTRUM HI STYLE SHOPPERS PVT LTD + 4

: 241/242

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) S-M. Moera Mahidan

K. Nothyonevallan

B-Dhanaraj -

ROHAN RATASEKAKIM

Courd for RS

Quesol for RG

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RI-RZ

ORDER

Counsels representing both the parties are present. Counsel for respondents were prepared to make submissions. Counsel for R1 to R3 furnished the revenue and expenditure statement to the petitioner. The matter is adjourned for making final submissions. Put up on 12.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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bc